

FORM No. 4

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

Original APPLICATION NO. 874, 2004

APPLICANT (S) **Shri Uma Kant Tripathi Vs. UOI & Ors.** RESPONDENT (S)

ADVOCATE FOR APPLICANT (S) **Shri Mrigendra Singh**

ADVOCATE FOR RESPONDENT (S)

ORDER SHEET

Notes of the Registry	Order of the Tribunal
<u>20.09.2004</u>	<u>20/10/2004</u> None for the applicant. List the matters for admission on 27/10/2004.
Date of Presentation - <u>14.09.2004</u> Subject - Appointment Following defects not rectified by the counsel for the applicant. 1. Synopsis not filed. The case may be listed before the Registrar on 27/09/2004 for removing the defects.	<u>27.10.04</u> None is present for applicant to-day. None was present on 20.10.04. It seems that applicant is reluctant to prosecute his case. Hence the OA is dismissed in default.
<u>27/9/04</u> None for the applicant case be listed on 27/09/2004 for removing the defect. Defect removed in view of Order 8.10.04. Regd/ver cc: A. - on 11/10/04	<u>27.10.04</u> (Madan Mohan) JM aa. (M.P. Singh) VC